

MERCHANT SHIPPING (MUSTERS)RULES, 1968

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¹1. Published in the Gazette of India, 1963, Pt. II, Sec. 3 (i), p. 1595. In exercise of the powers conferred by subsection (1) read with Cls. (a), (i), (k), (m) and (p) of sub-section (2) of Sec. 288 of the Merchant Shipping Act, 1958 (44 of 1958), and in supersession of the Indian Merchant Shipping (Musters) Rules, 1956, the Central Government hereby makes the following rules, the same having been previously published as required by the said section, namely

1. Short title, application and commencement :-

2. Definitions :-

3. Classification of Ships :-

4. Muster List :-

5. Emergency signal for passengers :-

6. Wearing of Life-jacket :-

7. Training of crew and passengers and examination of equipment :-

8. Entries in the official log book :-

9. Penalty :-